behaviour. For this purpose, the Government remains in constant touch with the respective State Governments. From 1.1.2016 upto November, 2016, Government has received seven complaints from the Hon'ble Members of Parliament through the Lok Sabha Secretariat (Privileges and Ethics Branch) (four complaints pertain to Government of Uttar Pradesh, two complaints pertain to Government of Bihar and one complaint pertains to Government of Maharashtra). Out of the seven cases, reports in four cases (two pertain to Government of Uttar Pradesh, one pertains to Government of Bihar and one pertains to Government of Maharashtra) have been forwarded to the Lok Sabha Secretariat.

## Survey map for capital city area in Andhra Pradesh

- 2662. SHRI MOHD. ALI KHAN: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether it is a fact that the State Government of Andhra Pradesh has requested the Survey of India for supply of 1:5000 Scale Survey Maps with 1 metre contour interval for the proposed capital city area and if so, the details thereof; and
  - (b) whether Survey of India has supplied the required data to Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI Y. S. CHOWDARY): (a) Yes, Sir. Government of Andhra Pradesh requested the Survey of India for supply of large scale survey maps of 1:5000 scale with contour interval of 1 meter for the proposed capital city area. Accordingly, the Survey of India carried out the preliminary work and submitted the estimated cost work of ₹ 2,41,87,432/- to the State Government for payment before the work can be started.

(b) No, Sir. As no advance payment was received, Survey of India did not carry out the subject mapping work.

## Commercialisation of CSIR patents

- 2663. SHRIMATI RENUKA CHOWDHURY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:
- (a) the total number of CSIR patents monetized by the National Research Development Corporation (NRDC) during the last three years;
  - (b) the reasons for dismal track record of NRDC in the matter; and
- (c) the steps taken by Government to set up a professionally managed body for commercialization/monetization of CSIR patents?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY

(SHRI Y. S. CHOWDARY): (a) and (b) National Research Development Corporation (NRDC) has undertaken renewal of the license for Indelible Ink developed at CSIR-National Physical Laboratory, New Delhi for M/s Mysore Paints and Varnish Ltd. and the license for 20 horse power Tractors developed at CSIR-Central Mechanical Engineering Research Institute, Durgapur for M/s International Tractors in the year 2014-15.

In addition to NRDC, CSIR Laboratories have set-up their own Technology Transfer/ Business Development cells. This and the competition from technology transfer cells and budget availability have an impact on the number of CSIR technologies/patents being monetized by NRDC. Further, NRDC is not the sole agency for marketing and commercializing CSIR Patents/technologies.

In order to strengthen the relationship with CSIR, NRDC has signed MoU with (c) CSIR Laboratories, for assignment of technologies for licensing/monetization. During 2016-17, the Corporation has signed MoU with 15 CSIR Laboratories and also proposes to establish incubation centres in CSIR Laboratories to facilitate commercialization/ monetization of CSIR Patents.

## Installation of portraits of Dr. Shyama Prasad Mukherjee

2664. DR. VINAY P. SAHASRABUDDHE: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- whether it is a fact that Dr. Shyama Prasad Mukherjee was the first Vice-President of the Council for Scientific and Industrial Research (CSIR);
- whether it is also a fact that his portraits were installed in the offices of National Environmental Engineering Research Institute (NEERI) and other institutions few years back, if so, when they were installed; and
- (c) whether it is also a fact that after 2006, his portraits were uninstalled and if so, whether Government has any plans to reinstall them?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI Y. S. CHOWDARY): (a) No, Sir. Mr. M.S.A. Hydari was the first elected Vice-President of Council for Scientific and Industrial Research (CSIR) for the first term for two years, in December, 1943.

(b) Yes, Sir. A portrait of Dr. Shyama Prasad Mukherjee was installed in CSIR-National Environmental Engineering Research Institute (NEERI), Nagpur, but the date of installation is not available.